

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 384 OF 2018**

**Dated : 23<sup>rd</sup> July, 2019**

**In the matter of:**

Indian Wind Energy Association

... Appellant (s)

**Versus**

Tamil Nadu Electricity Regulatory Commission & Ors.

... Respondent (s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **12.09.2019.**

**PS/Court Master**

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